

High Court of Karnataka,
Bengaluru,
Dated: 10th May 2019

NOTIFICATION NO. HCBB - 134/2019

Hon'ble Mr.Justice B.M.Shyam Prasad will sit in Court Hall No.10 at 12.30 PM on Monday, the 13th May 2019 and Pronounce the Orders in (1) W.P.21241-21243/2019 and (2) W.P.21239/2019 c/w W.P.21257/2019.

By Order of Hon'ble The Chief Justice

Sd/-
Registrar (Judicial)